

Gur which are generally included in the index basket at each centre, as well as the All India Index. The weights of Sugar and Gur in the All India Index basket are 1.95 and 0.70 respectively. A statement showing the impact of these sweetening agents

on the All India Consumer Price Index Numbers for Industrial Workers (Base 1960=100) for the period of six months from August '1984 to January, 1985, is enclosed.

Statement

Year/Month	All-India Index	Difference (+/-)	Impact on All-India Index		
			Suger	Gur	Total (Sweetening Agents)
1	2	3	4	5	6
1984 August	586	(+) 1	(-)0.13	(+)0.14	(+)0.01
September	589	(+) 3	(+)0.02	(-)0.02	0.00
October	592	(+) 3	(-)0.09	(+)0.06	(-)0.03
November	595	(+) 3	(+)0.15	(+)0.19	(-)0.04
December	588	(-) 7	(+)0.09	(-)0.15	(-)0.06
1985 January	588	—	0.00	(+)0.13	(+)0.03

[*Translation*]

Cheap Houses Built in Adivasi Districts

955. SHRI DILEEP SINGH BHURIA : Will the Minister of WORKS AND HOUSING be pleased to state :

(a) whether it is a fact that Adivasis do not live in the cheap houses built in Adivasi districts as the same do not conform to their needs;

(b) if so, whether Government have taken any action to increase the floor area of these houses or to make structural changes in them; and

(c) if so, the details thereof ?

THE MINISTER OF WORKS AND HOUSING (SHRI ABDUL GHAFOOR) :

(a) to (c). Housing is a State subject and the type of houses to be constructed for a particular section of society or in a particular area is decided by the State Government/UTs.

[*English*]

Construction of Types 'C' and 'D' Quarters for Special Pools

956. SHRI SOMNATH RATH : Will the Minister of WORKS AND HOUSING be pleased to state :

(a) the various special pools constituted for providing accommodation to the Central Government employees in Delhi and New Delhi;

(b) the number of employees entitled for Type 'C' and Type 'D' quarters in the waiting lists as on 31st January, 1985 under special pools;

(c) the number of Types 'C' and 'D' quarters meant for special pools under construction at present;

(d) how many of those quarters are expected to be released to different special pools by the end of financial year 1985-86;

(e) whether there has been a slow progress in the construction of those quarters; and

(f) if so, the steps taken to expedite the construction works ?

THE MINISTER OF WORKS AND HOUSING (SHRI ABDUL GHAFOOR) :

(a) to (f). The requisite information is being collected and will be laid on the Table of the Sabha.

Ground Nut oil in Gujarat and its Export

957. SHRI R. P. GAEKWAD : Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state :

(a) the total requirement of edible oil in Gujarat and the total production of groundnut during the last year;

(b) the quantity of groundnut oil exported during last year from Gujarat out of the total production of groundnut oil in the State;

(c) whether the export represents the surplus available in the state;

(d) whether the price of groundnut oil has risen anormally in spite of the fact that Gujarat is one of the biggest groundnut oilseed producing States; and

(e) whether the State will be allowed to meet its requirement of groundnut oil first before the same is exported out of the State ?

THE MINISTER OF FOOD AND CIVIL SUPPLIES (RAO BIRENDRA SINGH) : (a) The total requirement of edible oil and production of groundnut in Gujarat during last year was 2.96 and 19.41 lakh tonnes respectively.

(b) Export of groundnut oil is not permitted from the country under Import and Export Policy.

(c) Does not arise in view of reply at (b) above.

(d) The prices of groundnut oil moved up in March, 1984 but it showed declining trend from August, 1984.

(e) There is no restriction on the inter-State movement of edible oils in the country. Moreover, the Central Government have no control on the distribution of indigenous edible oils in the States.

Survey Regarding the Landless Families in Rural Areas

958. SHRI ANANTA PRASAD SETHI : Will the Minister of WORKS AND HOUSING be pleased to state :

(a) whether Government have conducted any survey regarding the landless families in rural areas needing assistance to construct houses of to improve their existing housing facilities;

(b) whether Government have also made assessment regarding the landless families covered by construction assistance during the Sixth Five Year Plan; and

(c) if so, the details thereof ?

THE MINISTER OF WORKS AND HOUSING (SHRI ABDUL GHAFOOR) : (a) An enumeration of houseless population was conducted during the 1981 census operation.

(b) Yes, Sir.

(c) During the Sixth Plan period (Upto January, 1985) construction assistance has been provided to 17.65 lakh families.

Civic Amenities in Small and Medium Towns of Bihar

959. SHRIMATI KISHORI SINHA : Will the Minister of WORKS AND HOUSING be pleased to state :

(a) the number of towns taken up in Bihar under the programme for improving civic amenities in small and medium towns;

(b) the details thereof; and

(c) whether any foreign aid has been made available for this programme ?

THE MINISTER OF WORKS AND HOUSING (SHRI ABDUL GHAFOOR) : (a) and (b). 18 towns have been taken up in Bihar under the Centrally Sponsored Scheme for the Integrated Development of Small and Medium Towns. So far Central loan assistance has been released to 15 towns originally approved.

The Scheme provides for central loan assistance to the extent of 50% of the post of the project or Rs. 40,00 lakhs